

# **BUSINESS ADVISORY COMMITTEE**

(Thirteenth Lok Sabha)

## **FIFTEENTH REPORT**

(Presented on 29.11.2000)

The Business Advisory Committee held a sitting on Tuesday, the 28<sup>th</sup> November, 2000.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

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|-----|--|---------|
| (1) | The Immigration (Carriers' Liability) Bill, 2000, as passed by Rajya Sabha.                    | 1 hour  |
|     | <u>(Consideration and passing)</u>   |         |
| (2) | The Narcotic Drugs & Psychotropic Substances (Amendment) Bill, 2000, as passed by Rajya Sabha. | 2 hours |
|     | <u>(Consideration and passing)</u>   |         |
| (3) | The Judicial Administration Laws (Repeal) Bill, 2000, after it has been passed by Rajya Sabha. | 1 hour  |
|     | <u>(Consideration and passing)</u>   |         |
| (4) | The Chit Funds (Amendment) Bill, 2000, after it has been passed by Rajya Sabha.                | 2 hours |
|     | <u>(Consideration and passing)</u>   |         |

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| (5) The Salaries, Allowances, Leave and Pensions of the Officers & Servants of the Delhi High Court Bill, 1994, after it has been passed by Rajya Sabha.<br><br>( <u>Consideration and passing</u> ) | 1 hour  |
| (6) The Salaries, Allowances, Leave and Pensions of the Officers & Servants of the Supreme Court Bill, 1994, after it has been passed by Rajya Sabha.<br><br>( <u>Consideration and passing</u> )    |         |
| (7) Discussion and Voting on Supplementary Demands for Grants (General) for 2000-2001.   | 3 hours |
| (8) Discussion and Voting on Supplementary Demands for Grants (Railways) for 2000-2001.  | 3 hours |

3. The Committee also recommend that discussions under rule 193/184 on the following subjects may be held on the dates indicated against each:-

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| (1) Loss of life and property due to floods, drought and other Natural Calamity in various parts of the country.  | May be taken up on Thursday, the 30th November, 2000.            |
| (2) Report of the Kargil Review Committee (Subrahmanyam Committee) laid on the Table of Lok Sabha on the 24 <sup>th</sup> February, 2000.<br>(Under rule 184/342) | May be taken up on Tuesday, the 5th December, 2000.              |
| (3) Disinvestment of Public Sector Undertakings   | May be taken up on Thursday, the 7 <sup>th</sup> December, 2000. |